



FORM No. - 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH

ORDER SHEET

original

Application No. 167 of 200 3

Applicant(s) ... Tibrajananda Mohapatra Respondent(s) ... Union of India & Ors.

Advocate for Applicant(s) ... M/s. Manoj Misra Advocate for Respondent(s) ...

P.K. Das, A.K. Nayak
D.K. Patnaik

NOTES OF THE REGISTRY

9. P.O. Rs. 50/- filed.
For consideration pt. as
per memo

S.O. (CJ)

D.K.

24/3/03

Shri D.K. Patnaik
24.03.03

✓
For Registration pt.

D.K.
27/3 Defects removed

S.O. (CJ)

D.K.

27/3/03

Shri D.K. Patnaik
28.03.03

Registrar

ORDERS OF THE TRIBUNAL

REGISTER

24/3/2003
Registar

Order dated 01.04.2003

By filing a Memo Shri D.K. Patnaik
prays for withdrawal of this O.A. The
prayer is allowed. The O.A. is disposed of
as withdrawn.

VICE-CHAIRMAN

Joe
MEMBER (JUDICIAL)

01/04/2003